

39

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.466/97.

Dt. of Decision : 27-01-99.

G.Ramachandra Rao

.. Applicant.

vs

1. The Sr.Divl.Personnel Officer,
SC Rly, Vijayawada.
2. The Sr.Divl.Commercial Manager,
SC Rly, Vijayawada.
3. The General Manager,
SC Rly, Sec'bad.

.. Respondents.

Counsel for the applicant : Mr.G.V.Subba Rao

Counsel for the respondents : Mr.K.Siva Reddy, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER(ADMN)

Heard Mr.G.V.Subba Rao, learned counsel for the applicant and Mr.K.Siva Reddy, learned counsel for the respondents.

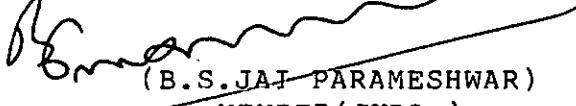
R

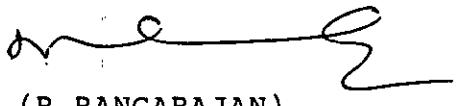
1

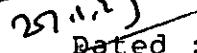
2. This OA is filed to set aside the selection proceedings for the post of CSS/CCI in the scale of pay of Rs.2000-3200/- issued by Senior Divisional Personnel Officer, SC Railway, Vijayawada vide letter No.B/P.608/I/1/HG/Vol.IV dated 17-12-96; B/P.608/I/1/HG/Vol.IV dated 18-3-97 and for a consequential relief thereof.

3. When the OA was taken up for hearing the learned counsel for the applicant submitted that in the selection the applicant had failed and hence even if the relief is granted, he cannot be promoted.

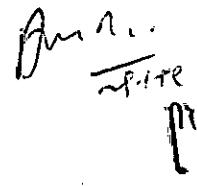
4. In view of the above the OA is disposed of as withdrawn, keeping the legal points if any, arises ~~arising in the off~~ open for consideration as and when it is required in future. No costs.


(B.S.JAI PARAMESHWAR)
MEMBER(JUDL.)


(R.RANGARAJAN)
MEMBER(ADMN.)


Dated : The 27th January, 1999.
(Dictated in the Open Court)


spr


Anil
nptre
P

Ist and II Ind Court.

Copy to:

1. HDHNC
2. HHRP M(A)
3. HSSOP M(J)
4. D.R.(A)
5. SPARE

Typed By
Compared by

Checked by
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR:
VICE - CHAIRMAN

THE HON'BLE H.RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE R.RANGARAJAN
MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESHWAR:
MEMBER (J)

2 copies

DATED: 27/1/99

ORDER/JUDGMENT

M.A./R.A./C.P.NO.

IN
R.A.NO : 466/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

